

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No. 383/TT/2019

Date: 16.9.2020

To

Shri Chetan Bundela,
Authorised Representative,
Torrent Power Grid Limited (TPGL)
"Samanvay", 600, Tapovan,
Ambawadi, Ahmedabad
Ahmedabad - 380 015
chetanbundela@torrentpower.com

Sub: Petition for truing-up of capital cost for the period from 1-Apr-2014 to 31-Mar-2019 and Determination of transmission tariff for the period from 1-Apr-2019 to 31-Mar-2024 for B Transmission system constructed, maintained and operated by Torrent Power Grid Ltd vide License No. 2/Transmission/CERC dated 16.5.2007

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 24.9.2020:-

- i) Reconciled Form 4A with Form 7 and Auditor Certified cost.
- ii) Reconciliation of Form 6 and Auditor certified cost.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Legal)